

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1650

ANSWERED ON:06.03.2006

DANGEROUS CHEMICALS USED IN MANUFACTURING OF PESTICIDES

Ponnuswamy Shri Mohan

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of the dangerous chemicals being used in the manufacturing of pesticides in the country; and
- (b) the names of such pesticides produced in which persistent organic pollutants are being used as base in the manufacturing?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K.HANDIQUE)

(a) The Registration Committee constituted under the Insecticide Act, 1968, in the Department of Agriculture and Cooperation, which is the administrative Department for this Act, grants registration for import/manufacture of pesticides after satisfying itself with their efficacy and safety to human beings and animals. While scrutinizing the applications for grant of registration, the process of manufacture is also examined for its safety from the angle of use of and quantity of reactants. The pesticides, which are not found safe to human beings and animals are refused registration.

(b) Out of 8 pesticides listed as Persistent Organic Pollutants under the Stockholm Convention, use and manufacture of 7 pesticides has already been banned by the Government. The eighth pesticide viz; DDT has also been banned by the Government for use in agriculture. However, it is being used only for public health purposes and for manufacture of dicofol.